

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application No. 5 of 2016 (SZ)**

**Applicant(s)**

Mr. Kandasamy, Kangayam,  
Tripur District.

**Respondent(s)**

**Vs.** The State of Tamil Nadu  
Rep. by its Secretary,  
Environment and Forest,  
Fort St.George, Chennai and 11 others.

Legal Practitioners for Applicant(s)  
M/s. Prabakar & S. Vasavi Sridevi

Legal practitioners for respondent(s)  
Mrs. M.K. Subramanian,  
and P.Velmani for R-1, R-4  
Mr.E. Manoharan for R-5 and R-6  
Smt. H. Yasmeen Ali for R-2 and R-3  
Mr. K.T.S. Sivakumar for R-7  
Mr. N.S. Sivaprakash for R-8 & R-9  
M/s. Kamalesh Kannan. S., and  
Sai Sathya Jith for R10, R11 and R12

Note of the Registry	Orders of the Tribunal
Order No.3	<p data-bbox="581 978 899 1016">Date: 31st July, 2017</p> <p data-bbox="669 1104 1284 1142">The application is listed for final arguments.</p> <p data-bbox="581 1185 1395 1298">Learned counsel appearing for the applicant and the respondents are present.</p> <p data-bbox="581 1344 1395 1456">As the Expert Member is not available, list the matter for final arguments on 12.09.2017</p> <p data-bbox="857 1669 1341 1755">.....J.M (Justice M.S. Nambiar)</p>